- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 4275/16/16]
- I. Report and Accounts (2012-13) of NCPCR, New Delhi and related papers

II. Report and Accounts (2013-14) of CARA, New Delhi and related papers

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 16 and sub-section (4) of Section 29 of the Commission for Protection of Child Rights Act, 2005:—
 - (a) Annual Report and Accounts of the National Commission for Protection of Child Rights (NCPCR), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Performance Review of the above Commission, for the year 2012-13.
 - (c) Action Taken Note on the recommendations contained in the above Report of the Commission.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4238/16/16]

- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of Central Adoption Resource Authority (CARA), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4239/16/16]

I. Outcome Budget (2016-17) for Department of Higher Education

II. Outcome Budget (2016-17) for Department of School Education and Literacy

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Outcome Budget for the year 2016-17, in respect of the Department of Higher Education.[Placed in Library. See No. L.T. 4283/16/16]

(ii) Outcome Budget for the year 2016-17, in respect of the Department of School Education and Literacy.

[Placed in Library. See No. L.T. 4282/16/16]

I. Notifications of the Ministry of Personnel, Public Grievances and Pensions

II. Report (2014-15) of CIC, New Delhi and related papers

III. Outcome Budget (2016-17) for Department of Space

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:—
 - G.S.R. 1012 (E), dated the 29th December, 2015, publishing the Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 2015.
 - (2) G.S.R. 1013 (E), dated the 29th December, 2015, publishing the Indian Administrative Service (Pay) Third Amendment Rules 2015.
 - (3) G.S.R. 1014 (E), dated the 29th December, 2015, publishing the Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2015.
 - (4) G.S.R. 1015 (E), dated the 29th December, 2015, publishing the Indian Police Service (Pay) Third Amendment Rules, 2015.
 - (5) G.S.R. 1021 (E), dated the 30th December, 2015, publishing the Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2015.
 - (6) G.S.R. 1022 (E), dated the 30th December, 2015, publishing the Indian Administrative Service (Pay) Fourth Amendment Rules, 2015.
 - (7) G.S.R. 1023 (E), dated the 30th December, 2015, publishing the Indian Administrative Service (Fixation of Cadre Strength) fifth Amendment Regulations, 2015.